

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 104(MB)/2011

IN THE MATTER OF:

M/s. Den Nasik City Cable Network Pvt. Ltd. Applicant/petitioner
Vs.
Milind Dayaram Kapse & Ors. Respondents

under Section 397-398

Order delivered on 06.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

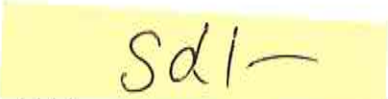
For the Applicant/petitioner: Ms. Samridhi Gogia, Advocate

For the Respondent: Mr. Abhinav Vasisht, Sr. Advocate with
Mr. Sourabh Gupta, Ms. Priya Singh,
Mr. Sumit Bhadana & Mr. Richa, Advocates

ORDER

The report of the auditor is awaited. However, both the parties are directed to assist the auditor i.e. PWC in finalization of its report by providing all the requisite information/documents.

List for further consideration on 01.12.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER(TECHNICAL)